CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Original Application No. 180/00420/2017

Thursday this the 20th day of August, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member Hon'ble Mr.K.V.Eapen, Administrative Member

Firos E.S, aged 28 years

Son of Saidu E.M, residing at Elayedath House

Chunghara, Route Manakkad, Malappuram – 679 334 Applicant

(By Advocate : Mr. Ashok B. Shenoy)

Versus

- Union of India represented by the Secretary to Government Ministry of Law and Justice, Department of Legal Affairs 4th Floor, A Wing, Shastri Bhavan Dr.Rajednra Prasad Road New Delhi – 110 001
- Staff Selection Commission (Karnataka Kerala Region)
 Represented by its Assistant Director
 First Floor, E Wing, Kendriya Sadan
 Koramangala, Bangalore 60 034
 Respondents

(By Advocate : Mr.Sinu G Nath, ACGSC)

This application having been heard on 20.8.2020, the Tribunal on the same day delivered the following:

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ORDER (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter was taken up today, learned counsel for the respondents produced a sealed cover containing the marks obtained by the applicant. It seems that the applicant has not qualified in the examination.

2. Learned counsel for the applicant submits that the Original Application has become infructuous. Hence the **O.A** is dismissed as infructuous. No costs.

(K.V.EAPEN) ADMINISTRATIVE MEMBER (P.MADHAVAN) JUDICIAL MEMBER

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List of Annexures

- Annexure A1: True copy of certificate Appl.No.100963 dated 12.8.2010 issued by Medical Board of the Government of Kerala, Department of Health Services constituted by the District Medical Officer, Malappuram, to applicant.
- Annexure A2 True copy of provisional Degree Certificate dated 19.6.2014 issued by Mahatma Gandhi University, Kottayam to applicant
- Annexure A3 True copy of certificate of practice dated 25.10.2014 issued by Bar Council of India to applicant
- Annexure A4 True copy of recruitment notice dated 27.8.2016 issued as Advertisement No.KKR-1/2016, by 2nd respondent
- Annexure A5 True copy of print-out of the application dated 23.9.2016 submitted by applicant to 2nd respondent under Registration No.61000202835 for SSC Selection post examination
- Annexure A6 True copy of disability certificate dated 9.9.2016 issued by Government Medical College Hospital, Manjeri to applicant
- Annexure A7 True copy of letter no.S.600001/6/2016-Sel. Dated 21.3.2017 issued by 2^{nd} respondent to applicant along with its postal cover
- Annexure A8 True copy of print out of Consignment Track in respect of Consignment Number EK 250440014IN, taken from the website of India post.
- Annexure A9 True copy of notification no.S.600001/6/2016-Sel. Dated 18.4.2017 issued by 2nd respondent with List of Provisionally Eligible and Ineligible candidates for recruitment to the post of Assistant (Legal) in the Department of Legal Affairs, Ministry of Law and Justice.
- Annexure R-2(a) Relevant pages of Gazette of Recruitment Rule
- Annexure R-2(b) True copy of the Mandatory certificate enclosed by the Department of Legal Affairs
- Annexure R-2(c) True copy of the Medical Certificate enclosed by the applicant along with his application
- Annexure R-2(d) True copy of the clarification sought for by this respondent from the Dept of Legal Affairs

Annexure R-2(e) - True copy of the reply to clarification given by the Department of Legal Affairs.

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